

- 406 IPC Police Station Najaf Garh regarding misappropriation of 3 gas cylinders by a servants.
5. Case FIR No. 115 dated 18.7.88 u/s 408 IPC Police Station Vinay Nagar against the godown-keeper for criminal breach of trust in respect of 15 gas cylinders.
 6. FIR No. 245 dated 21.11.88 u/s 456/380 IPC Police Station Chanakaya Puri regarding theft of 9 gas cylinders.
 7. Case FIR No. 11 dated 12.1.89 u/s 380 IPC Police Station Najaf Garh regarding theft of 4 empty gas cylinders.
 8. Case FIR No. 288/89 u/s 457/380 IPC P.S. Timar Pur regarding theft of 7 gas cylinders.
 9. Case FIR No. 63 dated 1.3.89 u/s 380 IPC Police Stations Najaf Garh regarding theft of 2 empty gas cylinders.
 10. Case FIR No. 146/89 u/s 457/380 IPC Police Station Hauz Khas regarding theft of 16 gas cylinders.
 11. Case FIR No. 187 dated 11.10.89 u/s, 394/398 IPC Police Station Maya Puri, New Delhi, against 2 persons, who fired on Shri Harbans Singh to snatch his money.
 12. Case FIR No. 32 dated 1.2.90 u/s 379 IPC Police Station Kirti Nagar regarding theft of 2 gas cylinders.

Looting in Passenger Trains

488. SHRI JANARDAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of complaints of looting

in passenger trains registered during last one year: and

- (b) the number of cases in which persons were found guilty and the cases registered against them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The prevention, registration, investigation and detection of crime on the railways is the responsibility of the Government Railway Police which functions under the control of the State Governments/Union Territory Administrations. The information regarding registered crimes on trains and the persons found guilty is not compiled separately by the central agencies.

{*English*}

Safe and Theft-Free Journey

489. SHRI NATHU SINGH:
SHRI RAJENDRA AG-
NIHOTRI:
SHRI PARASRAM BHARD-
WAJ:

Will the Minister of HOME AFFAIRS be pleased to state.

- (a) whether Government have decided to ensure end-to-end train escorts in long distance trains, even extending into the adjoining State territory for effectiveness and accountability regarding safe and theft-free journey;

(b) if so, the steps taken in this regard and results achieved; and

- (c) whether these measures would be extended to trains other than long distance trains also, which undertake night journeys?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a)